

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: Allocation of Administrative Districts/Tribunals/Authorities in UTs of Jammu & Kashmir and Ladakh among the Hon'ble Judges of the High Court of J&K and Ladakh is made as follows:

ORDER

No: 595of 2023/RG

Dated: 11.05.2023

In supersession of all previous orders on the subject, the allocation of Administrative Districts/Tribunals/Authorities in UTs of Jammu & Kashmir and Ladakh among the Hon'ble Judges of the High Court of J&K and Ladakh is made as follows:

S.No	Name of the Hon'ble Judge	District/Tribunals/Authorities
1.	Justice Tashi Rabstan	District Srinagar, MACT Srinagar, Special Tribunal, Srinagar, One Man Forest Authority and District Leh.
2.	Justice Atul Sreedharan	District Jammu, MACT Jammu, Special Tribunal, Jammu, Labour Court, Industrial Tribunal, and Sales Tax Appellate Authority.
3.	Justice Sanjeev Kumar	District Kathua and District Baramulla
4.	Justice Sindhu Sharma	District Udhampur and District Budgam
5.	Justice Rajnesh Oswal	District Poonch and District Pulwama
6.	Justice Vinod Chatterji Koul	District Anantnag and District Doda.
7.	Justice Sanjay Dhar	District Samba and District Kulgam.
8.	Justice Puneet Gupta	District Ramban and District Kargil.
9.	Justice Javed Iqbal Wani	District Ganderbal.
10.	Justice Mohan Lal	District Kishtwar.
11.	Justice Mohammad Akram Chowdhary	District Reasi.
12.	Justice Rahul Bharti	District Rajouri.
13.	Justice Moksha Khajuria Kazmi	District Bandipora.
14.	Justice Wasim Sadiq Nargal	District Kupwara.
15.	Justice Rajesh Sekhri	District Shopian.

This order shall come into effect from 22nd May, 2023.

**Sd/
(Justice N.Kotiswar Singh)
Chief Justice**

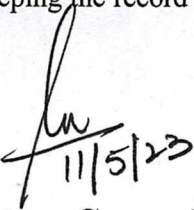
Dated:-11.05.2023

No:22381-430 /RG

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.

4. Director, J&K Judicial Academy, Srinagar,
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Inspection, High Court of J&K, Srinagar/Jammu.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
8. All Principal District and Sessions Judges of UTs of J&K and Ladakh with the request to circulate the order among all the judicial officers working under their territorial jurisdiction.
9. Presiding Officer /Member, J&K Special Tribunal, Jammu/Srinagar.
10. Presiding Officer, Sales Tax Appellate Tribunal, Jammu.
11. Member Secretary, J&K Legal Services Authority, Srinagar.
12. Presiding Officer, MACT, Jammu/Srinagar.
13. Presiding Officer, Labour and Industrial Tribunal, Jammu.
14. Presiding Officer, One Man Forest Authority, Srinagar.
..... for information
15. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K and Ladakh.
16. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
17. Order File.


11/5/23
Registrar General